COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 203 OF 2016 & IA NO. 987 OF 2017

Dated: 28th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Indian Wind Power Association (Vs. Eastern Power Distribution Co. o Ltd. & Anr.		a Pradesh		Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Kabir Singh		
Counsel for the Respondent(s)	:	Ms. Prerna Singh Mr. Gautam Prabhakar for R-1		

<u>ORDER</u>

Learned counsel for the appellant is stated to be unwell.

As agreed by learned counsel for the parties, list the matter for hearing on

<u>05.07.2018.</u>

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) Technical Member

ts/mk